

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 24/08/2025

GMSRA Infracon Pvt. Ltd Vs Shreebhav Polyweaves Pvt. Ltd. & Ors

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: Feb. 12, 2024

Acts Referred: Income Tax Act, 1961 â€" Section 79(2)

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T); Arun Baroka, Member (T)

Bench: Full Bench

Advocate: Anup Kumar, Sumit Kansal

Final Decision: Dismissed

Judgement